

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 222 of 2013 &
IA No. 336 of 2013

Dated : 16th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s GMR Vemagiri Power Generation Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2 – R.7
Mr. K.V. Balakrishnan for APERC

ORDER

At the request of the learned counsel for the parties, post the matter on

30.01.2014 as first Part Heard.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson